

Annexure - 7
Abutani Mercantile Private Limited; CIRP commenced on 04.12.2025;
List of creditors as on 15.05.2026
List of operational creditors (Government dues)

| S. No. | Details of claimant | | Detail of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------|---|--------------------|--------------------------|----------------|---------------------------|-----------------|-----------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party | % of voting share in COC | | | | | |
| 1 | Employees' Provident Fund Organization, Regional Office, Guwahati | Central Government | 31.01.2026 | ₹ 49,32,023.00 | ₹ 2,87,017.00 | Unsecured | No | 0% | ₹ 0.00 | ₹ 0.00 | ₹ 46,45,006.00 | ₹ 0.00 | |
| 1 | Total | | | ₹ 49,32,023.00 | ₹ 2,87,017.00 | | | 0% | ₹ 0.00 | ₹ 0.00 | ₹ 46,45,006.00 | ₹ 0.00 | |

Note :

1. Claims have been provisionally admitted by RP on the basis of records / documents submitted by the creditors, as the updated books of accounts of the Corporate Debtor are still not made available to RP.
2. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.

Kamal Agarwal
